

**IN THE INCOME TAX APPELLATE TRIBUNAL  
AGRA BENCH 'DB', AGRA**

**Before Dr. B. R. R. Kumar, Accountant Member  
&  
Shri Yogesh Kumar US, Judicial member**

**ITA No. 96/AGR/2022: Asstt. Year: 2015-16**

Deepak Bansal, House no. 6, GG Puram Colony, Kamla Nagar, Agra, UP 282005	Vs	The PCIT (Central), Kanpur, UP 282002
(APPELLANT)		(RESPONDENT)
<b>PAN No. AKRPB 6882 C</b>		

**Assessee by : None  
Revenue by : Shri Surendra Pal, CIT(DR)**

<b>Date of Hearing: 09.11.2023</b>	<b>Date of Pronouncement: 09.11.2023</b>
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**ORDER**

**Per Yogesh Kumar US, JM:-**

The present appeal has been filed by the assessee against the order of Id. PCIT(Central), Kanpur dated 31.03.2022.

2. The assessee has submitted an application withdrawing the appeal filed on 12.10.2023. The Ld. DR has not objected to the withdrawal, and the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court on 09/11/2023.

**Sd/  
(DR.B.R.R. KUMAR)  
ACCOUNTANT MEMBER**

**Sd/-  
(YOGESH KUMAR US)  
JUDICIAL MEMBER**

Delhi; Dated 09/11/2023

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**Copy of the Order forwarded to :**

1. The Appellant
2. The Respondent.
3. The CIT(A),
4. CIT
5. DR, ITAT,
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)  
ITAT, Delhi